

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 787 of 2020

Rabindra Kumar Baraik @ Rabindra Kumar Baraik.... Petitioner

Versus

The State of Jharkhand & another ... Opposite Parties

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

Through Video Conferencing

For the Petitioner : Mr. Rajesh Kumar, Advocate

For the State : Mr. Ashok Kumar, A.P.P.

Order No. 06

Dated 24th June 2020

It appears that notice has not been served upon the opposite party No. 2. As such the hearing of this application is extended for a further period of three weeks.

The interim order of anticipatory bail granted on 19.02.2020 is extended till the next date of listing.

(RONGON MUKHOPADHYAY,J.)